

**DIVISION BENCH**

**ITEM NO. 121**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 363/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>THE BRITISH INDIA CORPORATION LTD V/S BIC SUGAR WORKERS UNION &amp; ORS</b>
<b>UNDER SECTION</b>	<b>252 IBC R/W R/W Rule 11 Of NCLT Rules, 2016.</b>

**COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:**

Sh. Anurp Dutta, Adv.

*: For the Petitioner*

Sh. Rahul Agarwal alongwith Sh. Om Prakash Misra, Advs. *: For the Respondent No. 6*

**ORDER**

At the request, matter is adjourned to 25<sup>th</sup> May, 2023.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Praveen Gupta)  
Member (Judicial)**

**19<sup>th</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*